

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 105/2013
M/S SHYAM BIRI WORKS LTD. Appellant(s)
)

VERSUS

COMMR.OF TRADE TAX UP Respondent(s)
(with interim relief and office report)

Date : 11/12/2015 This appeal was called on for hearing today.

For Appellant(s) Dr. Kailash Chand,Adv.

For Respondent(s) Mr. Abhinav Malik,Adv.
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Office Report indicates that although by Orde
r dated 1.10.2015 of this Court four weeks time as last chance was given to
the learned counsel for the appellant for filing the affi
davit of valuation, yet he has not done the needful within the
period stipulated in the order. Viewed in that context, the matter shall
be processed for listing before the Hon'ble Judge in Chambers for
further future directions. Await orders. List thereafter.

Signature Not Verified (M V RAMESH)
Registrar

MG
Digitally signed by
Madhu Grover
Date: 2015.12.11
16:48:33 SCT
Reason: